

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.210**  
IB-112(ND)/2020

**IN THE MATTER OF:**

Chipson Aviation Private Limited

.....APPLICANT/PETITIONER

Vs.

Punjlyod Aviation Limited

....RESPONDENT

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Barun Kumar Sinha, Mr. Pratibha Sinha,  
Adv. Nidhi, Advocates.

For the Respondent

: Mr. Karan Luthra, Advocate.

**ORDER**

Let this matter be listed before the Regular Bench on **23.03.2023**.

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**